

(3)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

R.A. ST. NO. 7 of 1996 in  
**O.A. NO.** 369 of 1990.  
**Text NO:**

**DATE OF DECISION** 15.2.1996.

Shri Mukundrai Jayantilal Harsh **Petitioner**

Mr. B. B. Gogia **Advocate for the Petitioner (s)**

**Versus**

Union of India and ors. **Respondent**

Mr. Akil Kureishi **Advocate for the Respondent (s)**

**CORAM**

**The Hon'ble Mr. K. Ramamoorthy** : Member (A)

**The Hon'ble Mr.**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Shri Mukundrai Jayantilal Harsh,  
Add : 155, Municipal Quarters,  
Near Shastri Nagar,  
Rajkot.

...Applicant.

(Advocate : Mr.B.B.Gogia)

Versus

1. Union of India,  
Through : Secretary,  
Ministry of Finance  
(Central Excise),  
Government of India,  
New Delhi.
2. Asstt. Collector,  
Central Excise,  
Dr.Yagnik Road,  
Near Ramkrishna Ashram,  
Rajkot.

...Respondents.

(Advocate : Mr.Akil Kureshi)

(DECISION BY CIRCULATION)

O R D E R  
R.A. ST. NO. 7 OF 1996  
IN  
O.A. NO. 369 OF 1990.

Date : 15.2.1996.

Per : Hon'ble Mr.K.Ramamoorthy : Member (A)

The Review Application has been filed against the order passed on 14.5.1995. The only ground raised by the applicant is that the contentions made by the applicant have not been referred to in the order itself. The order is in fact a speaking order where a reference is specifically made to the main ~~application~~ of the applicant. No specific instances have been cited in the Review Application regarding any error apparent either on the face of law or on the face of facts. The Review Application is therefore, found to be without merit and is rejected.

  
(K.Ramamoorthy)  
Member (A)

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Shri Mukundrai Jayantilal Harsh,  
Add : 155,  
Municipal Quarters,  
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...Respondents.

(Advocate : Mr.Akil Kureshi)

Date : 16th July, 1996.

Erratum to the order dated 15.2.1996.

Please read R.A.ST.NO. 07/96 in O.A.NO.364/90  
in place of R.A.ST.NO.07/96 in O.A.NO.369/90, in  
the caption.

  
(K.Ramamoorthy)  
Member(A)

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